

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 14.

IA(COMPANIES.ACT)/240(MB)2023 IN CP/263(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **Sangita Hanumant Nazirkar**

Vs

Navnath Milk & Milk Products Private limited

For Applicant : Adv. Ninad Deshpande

For Respondent No. 2 : Adv. Omkar Deosthale i/b Adv. Ashish Agarkar

Under Sec. 241 (1) Sec 242 (4) of the Companies Act.

ORDER

Heard the argument on both sides in part. List on **17.05.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)